

Dumping of Waste and Unwanted Material

2607. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMERCE be pleased to state:

(a) whether while import tariffs have declined from 87% in 1990-91 to 23.3 in 1997-98, there has been large scale dumping by way of import of waste and unwanted material over these years; and

(b) if so, the steps proposed to be taken to prevent such dumping?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) and (b) Under the Customs Tariff Act, 1975, the Designated Authority in the Ministry of Commerce, looks into complaints of dumping of goods from foreign countries. Dumping is said to have occurred when the goods are sold into India at prices below the normal value prevailing in the domestic market of the exporting countries. Investigations are generally initiated by the Designated Authority on the basis of petitions from the domestic industry supported by sufficient evidence. The Designated Authority has not received any complaint on dumping of waste or unwanted material over the relevant period.

[Translation]

Allocation of Funds

2608. SHRI RAMDAS ATHAWALE :
SHRI PRABASH CHANDRA TIWARI :

Will the Minister of TOURISM be pleased to state:

(a) the year-wise details of the total amount allocated for promoting tourism in the country during the Eighth Five Year Plan, State-wise, particularly in Bihar and Maharashtra;

(b) the details of the amount spent out of the allocated amount during the last three years, State-wise, particularly in Bihar and Maharashtra;

(c) the number of tourist places in Bihar at present;

(d) whether many tourist centres are running into losses;

(e) if so, the reasons therefor; and

(f) the details of the losses suffered by each centre during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) During the 8th Plan (1992-93-1996-97) the financial assistance sanctioned to the States/Union Territory Administrations was about Rs. 17,124 lakhs. During this period, the financial assistance sanctioned for Bihar and Maharashtra was about Rs. 408 lakhs and Rs. 1,035 lakhs respectively.

(b) The funds released during the last three years for the promotion of tourism in the country and the States of Bihar and Maharashtra were as follow:-

Year	All States/Union Territories	Bihar (Rs. in lakhs)	Maharashtra
1995-96	1769	53	38
1996-97	1517	18	84
1997-98	1607	76	49

(c) The popular tourist places in Bihar are Bodhgaya, Vaishali, Rajgir, Nalanda, Gaya, Ranchi, Netarhat, Palamau, Hazaribag, Dhanbad, Bhagalpur, Monghyr, Sasaram, Sonapur, Darbhanga, Harmandir Takhat, Golghar etc.

(d) to (f) The tourist places are specific areas which are visited by the tourists and are not business establishment. Therefore, the question of tourist places running into losses does not arise.

[English]

Foreign Loans

2609. SHRI GORDHANBHAI JADAVBHAI JAVIYA : Will the Minister of FINANCE be pleased to state:

(a) the total amount of loans sanctioned/released to India, Union and State Governments, separately by various foreign countries International Monetary Fund, Asian Development Bank, World Bank and its affiliates as on May 31, 1998; and

(b) the total amount of unutilised foreign loans remained as on May 31, 1998, head-wise, project-wise and State-wise?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) and (b) The information is being collected and will be laid on the Table of the House.

Dry Port in Maharashtra

2610. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of COMMERCE be pleased to state :

(a) the number of Dry Ports in the country, State-wise;

(b) whether the Government propose to set up Dry Ports in the country, particularly in Maharashtra;

(c) if so, the sites selected for setting up of such dry ports;

(d) the funds allocated for the purpose; and

(e) the time by which these ports are likely to be set-up?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) The details are given in the Statement enclosed.